Note :— 1. Tied up and part- heard matters will be listed on Wednesday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.

2. All motions and mentioning of D. B. Civil side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.

   All motions and mentioning of D. B. Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. - I.

3. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the seniormost Hon'ble Judge presiding over such Benches.

SITTING OF BENCHES OF PATNA HIGH COURT FROM 23rd FEBRUARY, 2016

DIVISION BENCHES

1. Hon'ble The Acting Chief Justice & Hon'ble Justice Smt. Anjana Mishra	I. CWJC - Relating to PIL (a). CWJC - Relating to Validity of Acts, Rules & Regulations etc. (b). CWJC - Relating to State excise, Central Taxation etc. (c). CWJC - Relating to Judicial Service (d). LPA (2015 & 2016) (e). Original Criminal Misc.(D.B.) (f). Civil Review (D.B.) —Orders, Admission & Hearing III.Cr. Appeal (D.B.) — Orders & Admission IV.Cr. Appeal (D.B.) — Urgent and Assigned matters — Hearing V. Any other civil matters not assigned to any other D.B. VI.Cr. W. J. C. — Habeas corpus(D.B.) other than B.C.C. Act — Orders, Admission & Hearing.
2. Hon'ble Mr. Justice Hemant Gupta & Hon'ble Mr. Justice Navaniti Prasad Singh	I.LPA (upto 2014) — Orders , Admission & Hearing II. CWJC — CAT Matters — Orders, Admission & Hearing. III. Cr. W. J. C. — Habeas corpus (D.B.) -B.C.C. Act— Orders, Admission & Hearing. IV. Specially Assigned Matters
3. Hon'ble Mr. Justice Ramesh Kumar Datta Hon'ble Mr. Justice Sudhir Singh	I.—CWJC (State Taxation Matters) / M. A. (Taxation)— Orders , Admission & Hearing II. M.A. (Family Court Matters) Orders , Admission & Hearing III. MJC (D.B.) — Orders , Admission & Hearing IV. Specially Assigned Matters
4.Hon'ble Justice Smt. Anjana Prakash & Hon'ble Mr. Justice Rajendra Kumar Mishra	1st half - I. Criminal Appeals (D.B.) (Custody matters)- Orders, Orders on Petitions & Hearing II. Cr. Apppeal (D.B.) (Old Matters) — Hearing III. Death Reference- Hearing

CIVIL & CRIMINAL SINGLE BENCHES

1. Hon'ble The Acting Chief Justice (Monday & Thursday or any other day fixed)	At 3.30 P.M. — Cr. WJC - (2016)
Hon'ble The Acting Chief Justice (2nd Tuesday of every month)	At 3.30 P.M. — Request Case - (2016)
2 Hon'ble Mr. Justice Samarendra Pratap Singh	I.CWJC- Group — II — (Compulsory retirement , Disciplinary proceedings, removal / Dismissal / termination, Suspension, Reversion, Increments / withholding of increments, Efficiency bar, Voluntary retirement.) — Orders , Admission & Hearing II. Specially Assigned Matters

3. Hon'ble Mr. Justice Ajay Kumar Tripathi	Group— II (Equal pay for equal work, Selection, Appoint ment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC) , Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation , Continuity in Service , Pay Scale, Reservation , Regularization, Promotion , Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders , Admission & Hearing (2014 to 2016) Group -II — Education Matters, other service matters — Orders , Admission & Hearing (From 2013) Specially Assigned Matters
4. Hon'ble Mr. Justice Kishore K. Mandal	I.Group — V I. (other un categorized Misc. matters,) — Orders , Admission & Hearing II. Election Petitions III.Specially Assigned Matters
5. Hon'ble Mr. Justice Dr. Ravi Ranjan	I. Group — V - Religioust Trust, Housing Board, wakf Act, Encroachment / Demolition, Arms Act E.C. Act, Stamp Act , Arbitration , Foreigners Act — Orders, Admission & Hearing II.CWJC—Group—II(Equal pay for equal work, Selection, Appoint ment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC) , Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation , Continuity in Service , Pay Scale, Reservation , Regularization, Promotion , Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders , Admission & Hearing (Up to 2010) III. Specially Assigned Matters
6. Hon'ble Justice Smt. Anjana Prakash	2nd half - I.Criminal Misc. Matters under Section 482 Cr. P.C.(Upto 2014) - Orders , Admission & Hearing II. Cr. Miscellaneous Applications for Cancellation of Bail and Transfer— Orders, Admission & Hearing. III.— Criminal Revisions Arising From Orders of Conviction, Transfer & Criminal Misc. Matters etc. or matters not assigned to any other Bench.— Orders , Admission & Hearing IV.Specially Assigned Matters
7 Hon'ble Mr. Justice Jyoti Saran	CWJC —Group- V- I. Cooperative matters, Municipal Corporation, Zila Parishad, Gram panchayat Matters, PRDA, Indira Vikas / Jawahar Rojgar / Notified Area, S.F.C — Orders, Admission & Hearing II. Election matters Relating to Cooperative matters,Gram panchayat Zila Parishad, Municipal Corporation & University, III.Others election related matters except election petition relating to MLAs/ MPs.—Orders, Admission & Hearing IV. CWJC — Group —IV —Orders, Admission & Hearing (Up to 2013) V. Specially Assigned Matters

8. Hon'ble Mr. Justice Rakesh Kumar	1st half — Group— II (Equal pay for equal work, Selection, Appointment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC) , Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation , Continuity in Service , Pay Scale, Reservation , Regularization, Promotion , Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders , Admission & Hearing (2011 & 2012) Group -II — Education Matters, other service matters — Orders , Admission & Hearing (Up to 2012) 2nd half Group — V (Industrial Law/ E.S.I. / E.P.F., Forest Act, Registration Act, Mines Act, Public Drainage / Telephone , B.B.C. Act.), Electricity Act, Freedom fighter , Citizenship, Pollution — Orders, Admission & Hearing II.Specially Assigned Matters
9. Hon'ble Mr. Justice Birendra Prasad Verma	I. CWJC —Group — III —Orders , Admission & Hearing II.Testamentary cases / Suits — Orders, Admission & Hearing (on Thursday 2nd half) — At 3.15 P.M. III. Company Petition & Company application— Orders, Admission & Hearing — At 2.15 P.M. IV. Specially Assigned Matters
10. Hon'ble Mr. Justice Dinesh Kumar Singh	1st half — Criminal Misc. Matters under Section 438 Cr. P.C. (2016) Criminal Misc. Matters under Section 438 & 439 Cr. P.C.— NDPS Act and 498-A IPC (Fresh Cases) 3.30 P.M.— Criminal Misc. Matters under Section 482 Cr. P.C. (2016)
11. Hon'ble Mr. Justice Gopal Prasad	I.Criminal Appeal (S.J.) including Custody matters — Hearing II. Specially Assigned Matters
12. Hon'ble Mr. Justice Mungeshwar Sahoo	I. F. A. — Order and Hearing (Up to 1989) Writ Petitions arising from orders of II.Civil Courts/ converted from Civil Revision Applications (U/s 115 C. P. C.) —Orders, Admission & Hearing.(2014 to 2016) III. Specially Assigned Matters
13. Hon'ble Mr. Justice Hemant Kumar Srivastava	1st half — Criminal Misc. Matters under Section 439 Cr. P.C.(2016) 2nd half — Criminal Misc. Matters under Section 439 Cr. P.C.(Old Cases)
14. Hon'ble Mr. Justice V. Nath	I. Second Appeals — Order , Admission & Hearing Civil Revision —Orders, Admission & Hearing. II. Writ Petitions arising from orders of Civil Courts/ converted from Civil Revision Applications (U/s 115 C. P. C.) —Orders, Admission & Hearing.(2013)
15. Hon'ble Mr. Justice Shivaji Pandey	CWJC — Group— II (Equal pay for equal work, Selection, Appointment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC) , Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation , Continuity in Service , Pay Scale, Reservation , Regularization, Promotion , Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders , Admission & Hearing (2013) & Specially Assigned Matters

16. Hon'ble Mr. Justice Ashwani Kumar Singh	I. Criminal Appeal, Govt. Appeal, SLA against Acquittal (S.J.)— Orders & Admission II. Govt. Appeals and Criminal Application under Section 341 Cr. P. C. — Orders, Admission & Hearing. IV. Cr. Appeal (S.J.) — Hearing (2015), Urgent and Specialiy Assigned matters III.Criminal Misc. Matters under Section 482 Cr. P.C. (2015 & 2016) — Orders, Admission & Hearing V.Cr. WJC (S.J.) — Orders , Admission & Hearing VI. Specially Assigned Matters
17. Hon'ble Mr. Justice Vikash Jain	I. CWJC — Group — IV — Orders, Admission & Hearing (2014) II. Matters arising from DRT — Orders, Admission & Hearing III. Request Cases (Upto 2015)- Orders, Admission & Hearing IV. Specially Assigned Matters
18. Hon'ble Mr. Justice Ahsanuddin Amanullah	1st half —I. CWJC — Group —IV —Orders, Admission & Hearing (2015 -2016) 2nd half —I.CWJC- Retirement benifit (State Govt. Services) — Orders, Admission & Hearing II— CWJC — Retirement benifit (Body Corporate / Municipal Corporation Services etc.)— Orders, Admission & Hearing III.— CWJC —Retirement benifit (University and others.— Orders, Admission & Hearing
19. Hon'ble Mr. Justice Aditya Kumar Trivedi	I. Writ Petitions arising from orders of Civil Courts/ converted from Civil Revision Applications (U/s 115 C. P. C.) —Orders, Admission & Hearing.(upto 2012) II. Miscellaneous Appeals — Orders, Admission & Hearing. III. MJC.— Orders, Admission & Hearing. IV.Other Civil matters not assigned to any other Bench — Orders, Admission & Hearing. V. Specially Assigned Matters
20. Hon'ble Mr. Justice Rajendra Kumar Mishra	2nd half — F.A.— Orders & Hearing (From 1990) & Specially Assigned Matters
21. Hon'ble Mr. Justice Chakradhari Sharan Singh	I. Criminal Misc. Matters under Section 438 Cr. P.C. II. Specially Assigned Matters
22. Hon'ble Mr. Justice Prabhat Kumar Jha	Criminal Misc. Matters under Section 438 Cr. P.C. (Old Cases)
23. Hon'ble Mr. Justice Jitendra Mohan Sharma	Criminal Misc. Matters under Section 439 Cr. P.C. (Old Cases)
24. Hon'ble Justice Smt. Anjana Mishra (Monday & Thursday or any other day fixed and 2nd Tuesday of every month)	3.30 P.M.— Criminal Misc. Matters under Section 438 Cr. P.C.
25. Hon'ble Justice Smt. Nilu Agrawal	Criminal Misc. Matters under Section 438 Cr. P.C.

Civil Review Petitions in Single Judge matters to be listed as per Tiedup of the Bench Concerned / Roster of the subject matter.

Patna High Court
The 19th February, 2016

By order of Hon'ble The Acting Chief Justice
Sd/-Prem Ranjan Mishra
Joint Registrar (List)